

[English]

**Water Rates**

1020. SHRI VASANT SATHE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is a large variation in the water rates charged from farmers by the State Government for different crops;

(b) if so, the details thereof, State-wise;

(c) whether the water tariff has not been revised for the past five to ten years in many States;

(d) whether the Government propose to rationalise the water tariff and give directives to the States in this regard; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). The water rates vary from States to State, and at present there is no

uniformity with regard to such rates. In certain States, the rates vary from crop to in the same season; while in others, they are the same for all crops in the same season for example, the rates are different for perennial and non-perennial canals in Bihar. No season-wise rates are fixed in Kerala and irrigation cess is collected annually on the basis of gross areas irrigated during the year. Canal systems are classified into four different schedules and separate rates are prescribed for each in Uttar Pradesh. No water are enforced in Assam and Tripura.

(c) A statement showing the year in which water rates were last revised State-wise is given below.

(d) and (e). The water rates to be levied from farmers are fixed by State Governments. The National Water Policy formulated by the Union Government has recommended rationalisation of these rates, both for scarcity value of water, and to be such as to convey the scarcity value of water. Further it should be adequate to cover the annual maintenance and operation charges and a part of the fixed costs of irrigation systems.

**STATEMENT**

<i>Sl. No.</i>	<i>Name of State/Union Territory</i>	<i>Year in which water rates were last revised</i>
1	2	3
1.	Andhra Pradesh	1986
2.	Assam	No water rates levied.
3.	Bihar	1984
4.	Gujarat	1981
5.	Haryana	1975
6.	Himachal Pradesh	1977 (for minor irrigation)

<i>Sl. No.</i>	<i>Name of State/Union Territory</i>	<i>Year in which water rates were last revised</i>
<i>1</i>	<i>2</i>	<i>3</i>
7.	Jammu and Kashmir	1976
8.	Karnataka	1985
9.	Kerala	1974
10.	Manipur	1990
11.	Madhya Pradesh	1984
12.	Maharashtra	1975
13.	Meghalaya	No water rates
14.	Mizoram	No water rates levied.
15.	Punjab	1974
16.	Rajasthan	1982
17.	Orissa	1981
18.	Tamil Nadu	1962 (including special rates of water cess for selected projects).
19.	Tripura	No water rates levied.
20.	Uttar Pradesh	1983
21.	West Bengal	1984
22.	Goa, Daman and Diu	1988
23.	Delhi	1951 (for minor irrigation)
24.	Andaman and Nicobar Islands	No water rates levied.
25.	Sikkim	No water rates.